

RESUME OF WORK DONE BY LOK SABHA

(EIGHTH LOK SABHA—FOURTH SESSION)

(18th November to 20th December, 1985)



**LOK SABHA SECRETARIAT
NEW DELHI**

February, 1986 / Magha, 1907 (Saka)

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P R E F A C E

This publication contains a brief resume of work done by Eighth Lok Sabha during its Fourth Session *i.e.* from 18 November to 20 December, 1985.

NEW DELHI;

February 1986

Magha, 1907 (Saka)

SUBHASH C. KASHYAP,

Secretary-General.

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**RESUME OF WORK DONE BY THE EIGHTH LOK SABHA DURING
THE FOURTH SESSION NOVEMBER-DECEMBER, 1985.**

1. DURATION OF SESSION

Date of commencement		18 November, 1985
Date of adjournment <i>sine die</i>		20 December, 1985
Date of prorogation	...	24 December, 1985
Number of days of sittings	...	24
Number of hours of sittings	...	159 hours and 09 minutes

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Delegated Legislation Provisions (Amendment) Bill, 1985, as passed by Rajya Sabha.	—	18.11.85	17.12.85 (Consideration and passing)	0 42	1	1	Passed as amended
2.	The Citizenship (Amendment) Bill, 1985.	18.11.85	—	20.11.85 (Consideration and passing)	0 13 3 11	14	—	Passed
3.	The Unit Trust of India (Amendment) Bill, 1985.	5.8.85 (Earlier session)	—	18.11.85 19.11.85 (Consideration and passing)	3 02	20	—	Passed
4.	The National Airports Authority Bill, 1985.	29.8.85 (Earlier session)	—	19.11.85 (Consideration and passing)	2 55	17	6	Passed, as amended

5.	The Bonded Labour System (Abolition) Amendment Bill, 1985, <i>as passed by Rajya Sabha.</i>	—	20.11.85	17.12.85 20.12.85 (Consideration and passing)	2	32	—	—	✓ Passed
6.	The Sick Industrial Companies (Special Provisions) Bill, 1985.	29.8.85 (Earlier session)	—	20.11.85 21.11.85 22.11.85 %25.11.85 5.12.85 6.12.85 9.12.85 (Consideration and passing)	6	15	119	15	Passed, as amended
@7.	The Futwah-Islampur Light Railway Line (Nationalisation) Bill, 1985.	21.11.85	—	12.12.85 13.12.85 (Consideration and passing)	6	51	—	—	Passed
*8.	The Aircraft (Amendment) Bill, 1985.	25.11.85	—	5.12.85 (Consideration and passing)	2	20	1	—	Passed

% Debate on the Bill adjourned.

@ The motion for consideration of the Bill was discussed together with the Supplementary Demands for Grants in respect of the Budget (Railways) for 1985-86.

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Aircraft (Amendment) Ordinance, 1985 (No. 7 of 1985).

1	2	3	4	5	H M		6	7	8	9
**9.	The Payment of Bonus (Second Amendment) Bill, 1985.	25.11.85	—	4.12.85 (Consideration and passing)	3	43	5	—	—	Passed
10.	The Inland Waterways Authority of India Bill, 1985.	28.8.85 (Earlier Session)	—	25.11.85 (Consideration and passing)	2	43	16	1	—	Passed, as amended
11.	The Dock Workers (Safety, Health and Welfare) Bill, 1985.	29.8.85 (Earlier Session)	—	29.11.85 2.12.85 (Consideration and passing)	1	58	5	5	—	Passed, as amended
12.	The Sales Promotion Employees (Conditions of Service) Amendment Bill, 1985.	22.8.85 (Earlier Session)	—	2.12.85 (Consideration and passing)	1	13	1	—	—	Passed
*13.	The Agricultural and Processed Food Products Exports Cess Bill, 1985.	3.12.85	—	16.12.85 17.12.85 (Consideration and passing)	2		56	2	—	Passed
*14.	The Agricultural and Processed Food Products Export Development Authority Bill, 1985.	3.12.85	—	16.12.85 17.12.85 (Consideration and passing)			29	—	—	Passed
15.	The Appropriation (No. 6) Bill, 1985.	4.12.85	—	4.12.85 (Consideration and passing)	0	01	—	—	—	Passed

16.	The University Grants Commission (Amendment) Bill, 1985, as passed by Rajya Sabha.	—	10.12.85	13.12.85 17.12.85 (Consideration and passing)	1	10	2	—	Passed
17.	The Spices Board Bill, 1985.	10.12.85	—	—	—	—	—	—	Pending
18.	The Spices Cess Bill, 1985.	10.12.15	—	—	—	—	—	—	Pending
19.	The International Airports Authority Bill, 1985, as passed by Rajya Sabha.	—	11.12.85	17.12.85 (Consideration and passing)	0	38	—	—	Passed
*20.	The Central Excise Tariff Bill, 1985.	13.12.85	—	16.12.85 (Consideration and passing)	—	—	—	—	Passed
*21.	The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1985.	13.12.85	—	16.12.82 (Consideration and passing)	—	—	—	—	Passed
*22.	The Additional Duties of Excise (Textiles and Textile Articles) Amendment Bill, 1985.	13.12.85	—	16.12.85 (Consideration and passing)	3	10	—	—	Passed

** The motion for consideration of the Bill was discussed together with the Statutory Resolutions seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1985 (No. 6 of 1985) and the Payment of Bonus (Second Amendment) Ordinance, 1985 (No. 8 of 1985).

* Discussed together.

1	2	3	4	5	6	7	8	9
					H	M		
23.	The Appropriation (Railways) No. 5 Bill, 1985.	13.12.85	—	13.12.85 (Consideration and passing)	0 01	—	—	Passed
*24.	The Customs (Amendment) Bill, 1985.	16.12.85	—	18.12.85 (Consideration and passing)		—	—	Passed
*25.	The Central Excises and Salt (Amendment) Bill, 1985.	16.12.85	—	18.12.85 (Consideration and passing)	0 41	—	—	Passed
*26.	The Customs Tariff (Amendment) Bill, 1985.	17.12.85	—	18.12.85 (Consideration and passing)		—	—	Passed
27.	The Banking Laws (Amendment) Bill, 1985.	17.12.85	—	18.12.85 (Consideration and passing)	1 54	—	—	Passed
28.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1985.	19.12.85	—	19.12.85 (Consideration and passing)	0 06	—	—	Passed
29.	The Salaries and Allowances of Ministers (Amendment) Bill, 1985.	19.12.85	—	19.12.85 (Consideration and passing)	0 02	—	—	Passed

30.	The President's Pension (Amendment) Bill, 1985.	19.12.85	—	19.12.85 (Consideration and passing)	0 01	—	—	Passed
31.	The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1985.	19.12.85	—	19.12.85 (Consideration and passing)	0 02	—	—	Passed
32.	The Salary and Allowances of Leaders of Opposition in Parliament (Amendment) Bill, 1985.	19.12.85	—	19.12.85 (Consideration and passing)	0 01	—	—	Passed
33.	The Industrial Development Bank of India (Amendment) Bill, 1985.	20.12.85	—	—	—	—	—	Pending
34.	The Industrial Finance Corporation (Amendment) Bill, 1985.	20.12.85	—	—	—	—	—	Pending

* Discussed together.

SUMMARY

1. Bills pending at the end of the last session	...	7
2. Bills Introduced	...	24
3. Bills opposed at introduction stage	...	1
4. Bills passed by Rajya Sabha and laid on the Table	...	4
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	...	1
6. Bills returned by Rajya Sabha with amendments and laid on the Table	...	Nil
7. Bills passed	...	30
8. Bills negatived	...	Nil
9. Bills withdrawn	...	Nil
10. Bills part-discussed	...	Nil
11. Motion for adjournment of debate on Bill adopted	...	1
12. Bills referred to Select Committee	...	Nil
13. Bills referred to Joint Committee	...	Nil
14. Bills reported by Select Committee	...	Nil
15. Bills reported by Joint Committee	...	Nil
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha,	...	Nil
17. Bills pending at the end of the session <i>vide</i> Para No. 805 of Lok Sabha Bulletin-Part II, dated 31-12-1985	...	5

(II) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
H. M.								
1.	The Essential Commodities (Procurement and Distribution) Bill, 1985 by Shri R. P. Das.	22-11-1985	—	—	—	—	—	Pending
2.	The Special Educational Facilities (For Children of Economically Backward Parents) Bill, 1985 by R. P. Das.	22-11-1985	—	—	—	—	—	Pending
3.	The Fixation and Regulation of Wages of Hard Coke Oven and Ceramic Industries Employees Bill, 1985 by Shri Yogeshwar Prasad Yogesh.	22-11-1985	—	—	—	—	—	Pending
4.	The Setting up of a Super Thermal Power Station at Balumath Bill, 1985 by Shri Yogeshwar Prasad Yogesh.	22-11-1985	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H	M		
5.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311</i>) by Shri C. Janga Reddy.	22-11-1985	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 1985 (<i>Substitution of new article for a rule 371</i>) by Shri Hussain Dalwai.	22-11-1985	—	—	—	—	—	Pending
7.	The Freedom of Religion Bill, 1985 by Shri Bhattam Sri Rama Murty.	22-11-1985	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of articles 84, 102 etc.</i>) by Shri Hussain Dalwai.	22-11-1985	—	—	—	—	—	Pending
9.	The Prevention of Cow Slaughter Bill, 1985 by Dr. A.K. Patel.	22-11-1985	—	—	0-05 minutes taken on introduction of Bills at S. Nov. 1 to 9	—	—	Pending

10.	The Code of Criminal Procedure (Amendment) Bill, 1985 (<i>Amendment of sections 125 and 129</i>) by Shri G. M. Banatwalla.	15-3-1985 (Earlier Session)	—	10-5-85 26-7-85 9-8-85 23-8-84 (Earlier Sessions) 22-11-85 @ 6-12-85 20-12-85 (Further consideration)	4-45 (excluding 7 hours and 16 minutes taken during Second and Third Sessions)	1	Nil	Discussion on the motion for consideration not concluded Pending.
11.	The Crop Insurance Corporation Bill, 1985 by Shri Balasaheb Vikhe Patil.	6-12-1985	—	—	—	—	—	Pending
12.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 311</i>) by Dr. Datta Samant.	6-12-1985	—	—	—	—	—	Pending
13.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 16</i>) by Shrimati Jayanti Patnaik.	6-12-1985	—	—	—	—	—	Pending
14.	The Hindu Marriage (Amendment) Bill, 1985 (<i>Insertion of new section 25A</i>) by Shrimati Jayanti Patnaik.	6-12-1985	—	—	0-03 minutes taken on introduction of Bills at S. Nos. 11 to 14	—	—	Pending

@ On 6-12-1985, a motion under rule 109 that the debate on the Bill be adjourned to the next day allotted for Private Members' Bills was adopted.

1	2	3	4	5	6	7	8	9
					H M			
15.	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new Part XA</i>) by Shri Ananda Patbak.	9-8-1985 (Earlier Session)	—	6-12-85 (consideration)	2-25	1	NIL	Discussion on the motion for consideration not concluded Pending.
16.	The National Highways (Amendment) Bill, 1985 (<i>Amendment of section 5</i>) by Shri K. Ramamurthy.	20-12-1985	—	—	—	—	—	Pending
17.	The Declaration of Assets by Civil Servants Bill, 1985 by Shri K. Ramamurthy.	20-12-1985	—	—	—	—	—	Pending
18.	The Medical Security Force Bill, 1985 by Shri Priya Ranjan Das Munshi.	20-12-1985	—	—	—	—	—	Pending
19.	The Code of Civil Procedure (Amendment) Bill, 1985 (<i>Amendment of section 100</i>) by Shri P.M. Sayeed.	20-12-1985	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 16</i>) by Shri Priya Ranjan Das Munshi.	20-12-1985	—	—	—	—	—	Pending

21.	The University Grants Commission (Amendment) Bill, 1985 (<i>Amendment of section 12</i>) by Shri Priya Ranjan Das Munshi.	20-12-1985	—	—	—	—	Pending
22.	The Boundary Commission Bill, 1985 by Prof. Madhu Dandavate.	20-12-1985	—	—	—	—	Pending
23.	The Uniform System of School Education Bill, 1985 by Shri Balasabeb Vikhe Patil.	20-12-1985	—	—	—	—	Pending
24.	The Income-tax (Amendment) Bill, 1985 (<i>Amendment of section 10</i>) by Shri Priya Ranjan Das Munshi.	20-12-1985	—	—	—	—	Pending
25.	The Prohibition of Use of Religious, Communal, Regional and Sectoral Nomenclatures for Political Parties Bill, 1985 by Shri Anand Singh.	20-12-1985	—	—	—	—	Pending
26.	The Income-tax (Amendment) Bill, 1985 (<i>Amendment of section 2, etc.</i>) by Shri Mool Chand Daga.	20-12-1985	—	—	0.58 minutes taken on introduction of Bills at S. Nos. 16 to 26.	—	Pending

SUMMARY

1. Bills pending at the end of the last session	...	100
2. Bills introduced	...	24
3. Bills discussed	...	2
4. Bills withdrawn	...	NIL
5. Bills negatived	...	NIL
6. Bills removed from the Register of Pending Bills	...	1
7. Part-discussed	...	2
8. Bills pending at the end of the Session <i>vide</i> para No. 806 of Bulletin-Part II, dated 31-12-85		123

3. CALLING ATTENTION

Sl. No.	Brief subject	Name of Member who called attention	Name of Minister Date of statement	Time taken H. M.
1	2	3	4	5
1.	Reported crippling effect of the new textile policy on handloom, powerloom, textile workers and cotton growers and steps taken by the Government in that regard.	Dr. A.K. Patel	Shri Khurshid Alam Khan 20.11.1985	0 50
2.	Recent increase in prices of sugar, vanaspathi, edible oils and other essential commodities and the action taken by the Government in regard thereto.	Shri Viridhi Chander Jain	Shri K. P. Singh Deo 22.11.1985	1 06
*3.	Reported death of some army officers during their assault on Mount Everest and the result of the inquiry, if any; conducted by the Government in regard thereto.	—	—	—

*Calling Attention admitted for 26.11.1985, was not taken up as the concerned members were not present.

1	2	3	4	5
				H. M.
4.	Situation arising out of the reported attack by Canadian based pilgrims on Indian diplomats in Pakistan and encouragement being given by certain foreign countries to extremists in imparting training in terrorism, collection of funds for purchase of arms and other facilities in their bid to destabilise India and steps taken by the Government in that regard.	Shri Kamal Nath	Shri B.R. Bhagat ----- 2.12.1985	0 45
5.	Situation arising out of the non-fixation of minimum release price for coffee despite the recommendations made by the Coffee Board resulting in crisis in the coffee plantations and the steps taken by the Government in that regard.	Shri Mullappally Ramachandran	Shri Khurshid Alam Khan ----- 5.12.1985	0 46
6.	Situation arising out of the large scale accumulation of paddy in various States due to inadequate procurement arrangements made by the Food Corporation of India resulting in distress sale thereof by farmers and steps taken by the Government in regard thereto.	Shri Mool Chand Daga	Shri K.P. Singh Deo ----- 16.12.1985	1 52

7. Delay in rehabilitating and providing adequate compensation to the victims of gas tragedy in Bhopal even after lapse of one full year and the steps taken by the Government to accelerate the relief measures.
- Shri R.K. Jai Chandra
Singh

10.12.1985
- 0 48
8. Situation arising out of the reported non-implementation of agreement, arrived at in January, 1983 between the Delhi University Teachers' Association and University Grants Commission in regard to improvement of service condition of teachers, leading to discontentment among them and steps taken by Government in that regard.
- Shri Ajit Kumar
Saba

18.12.1985
- 0 46

4. DIVISIONS

Number of Divisions held	...	...	3
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5 FINANCIAL BUSINESS

Subject	Date of presentation	Date (s) of discussion	Time taken
(I) Railway Budget			
			H.M.
Supplementary Demand for Grant in respect of the Budget (Railways) for 1985-86.	9.12.1985	*12.12.1985 13.12.1895	6 51
(II) General Budget			
Supplementary Demands for Grants in respect of the Budget. (General) for 1985-86.	26.11.1985	2.12.1985 3.12.1985 4.12.1985	7 36

* Dissussed alongwith the motion for consideration of the Futwah-Islampur Light Railway Line (Nationalisation) Bill, 1985.

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Srikantha Datta Narasimharaja Wadiyar	7.8.85 to 29.8.85 = 23 days & 18.11.85 to 20.12.85 = 33 days 23 + 33 = 56 days.	11.12.1985
2.	Shri Channaiiah Odeyar	23.7.85 to 9.8.85 = 18 days.	
3.	Shri Arvind Tulshiram Kamble	7.8.85 to 26.8.85 = 20 days.	
4.	Shri Saleem I. Shervani	18.11.85 to 20.12.85 = 33 days	
5.	Smt. Indumati Bhattacharyya	23.7.85 to 29.8.85 = 38 days & 18.11.85 to 6.12.85 = 19 days 38 + 19 = 57 days.	
6.	Shri Manik Sanyal	18.11.85 to 20.12.85 = 33 days.	
7.	Shri K. Ramamurthy	3.12.85. to 20.12.85 = 18 days.	

8. Shri Chhitubhai Gamit

25.11.85 to 15.12.85
21 days.

9. Shri Charan Singh

29.11.85 to 20.12.85 =
22 days.

7. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief subject	Motion under rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H.M.		
1.	Third and Fourth Reports of the Commission for Scheduled Castes and Scheduled Tribes for the years 1980-81 and 1981-82, laid on the Table on 10.8.84 and 23.1.85 respectively	342	Dr. (Smt.) Rajendra Kumari Bajpai	26.11.85 28.11.85 29.11.85	7.45	Welfare	—
2.	Removal of Shri Jagmohan from the Office of Governor of Jammu and Kashmir.	191	Prof. Madhu Dandavate	26.11.85	3.31	Home Affairs	Nagative
3.	International situation and the policy of the Government of India in relation thereto.	342	Shri B.R. Bhagat	9.12.85	5.24	External Affairs	—
4.	Status paper entitled 'Challenge of Education—a policy perspective' laid on the Table on 20.8.85.	191	Shri P.V. Narasimha Rao	10.12.85 11.12.85 12.12.85	9.55	Human Resource Development	—

5.	Seventh Five Year Plan, 1985-90, laid on the Table on 4.12.85.	342	Shri Ajit Panja	16.12.85 18.12.85 19.12.85 20.12.85	8.53	Planning Commission	—
----	--	-----	-----------------	--	------	---------------------	---

(II) Motions under Rule 388 for suspension of Rule

Sl. No	Brief subject	Member who moved	Date (s) on which motion moved	Time taken	Remarks
1	2	3	4	5	6

1. Suspension of provisions of sub-rule (1) of rule 30 and the proviso to rule 29 of the Rules of Procedure and Conduct of Business in Lok Sabha in their application to the debate on the Code of Criminal Procedure (Amendment) Bill, 1985 (Amendment of sections 125 and 127) by Shri G.M. Banatwalla adjourned on 6.12.85 to the next day allotted for Private Member Bills.

2. Suspension of the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Additional Duties of Excise (Textiles and Textile Articles) Amendment Bill, 1985 inasmuch as it is dependent upon the Central Excise Tariff Bill, 1985.

	Shri Somnath Rath	6.12.85	0 04	Adopted
	Shri Janardhana Poojary	16.12.85	0 01	Adopted

1	2	3	4	5	6
3.	Suspension of the proviso to rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha into application to the motions for taking into consideration and passing of the Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1985 inasmuch as it is dependent upon the Central Excise Tariff Bill, 1985.	Shri Janardhana Poojary	16.12.85	0 01	Adopted
4.	Suspension of the proviso to Rule 66 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motions for taking into consideration and passing of the Agricultural and Processed Food Products Export Development Authority Bill, 1985 and the Agricultural and Processed Food Products Export Cess Bill, 1985 inasmuch as these are dependent upon each other.	Shri Khurshid Alam Khan	16.12.85	0 01	Adopted

8. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency	Oath/Affirmation	Language in which oath/affirmation was made	Date of taking oath/affirmation
1	2	3	4	5	6
1.	Shri Raghunandan Lal Bhatia	Amritsar-Punjab	Oath	English	18.11.1985
2.	Major General Rajinder Singh Sparrow	Jalandhar-Punjab	Oath	English	"
3.	Ch. Sunder Singh	Phillaur (SC)-Punjab	Oath	English	"
4.	Shri Kamal Chaudhry	Hoshiarpur-Punjab	Oath	English	"
5.	Shri Charanjit Singh	Ropar (SC)-Punjab	Affirmation	Punjabi	"
6.	Shri Charanjit Singh Walia	Patiala-Punjab	Affirmation	Punjabi	"
7.	Shri Mewa Singh	Ludhiana-Punjab	Affirmation	Punjabi	"
8.	Shri Balwant Singh Ramoowalia	Sangrur-Punjab	Affirmation	Punjabi	"
9.	Shri Teja Singh Dardi	Bhatinda (SC)-Punjab	Affirmation	Punjabi	"
10.	Shri Shaminder Singh	Faridkot-Punjab	Affirmation	Punjabi	"

1	2	3	4	5	6
11.	Shri Gurdial Singh Dhillon	Ferozepur-Punjab	Oath	English	18.11.1985
12.	Tarlochan Singh Tur	Tarn Taran-Punjab	Affirmation	Punjabi	19.11.1985
13.	Smt. Sukhbans Kaur	Gurdaspur-Punjab	Oath	English	20.11.1985
14.	Shri Arjun Singh	South Delhi-Delhi	Oath	Hindi	18.12.1985
15.	Smt. Meera Kumar	Bijnor (SC)-U.P.	Oath	Hindi	18.12.1985
16.	Shri Somnath Chatterjee	Bolpur-W.B.	Affirmation	Bengali	19.12.1985
17.	Shri Sarat Kumar Deb	Kendrapara-Orissa	Oath	Oriya	"
18.	Shri Syed Shahabuddin	Kishanganj-Bihar	Oath	Urdu	"
19.	Shri Narrendra Budaniya	Chura-Rajasthan	Oath	Hindi	"
20.	Shri Chandrasekhar Singh	Beaka-Bihar	Oath	Hindi	20.12.1985

9. OBITUARY REFERENCE

Sl. No.	Name of Member	Date of death	Date on which obituary reference made	Time taken
1	2	3	4	5
				H. M.
1.	Smt. Jayashri Raiji (Member, First Lok Sabha)	28-8-1985	18-10-1985	0 11
2.	Shri Amar Nath Vidyalankar (Member Fifth Lok Sabha)	21-9-1985		
3.	Shri Ponnappati Antony Reddi (Member, Fifth Lok Sabha)	29-9-1985		
4.	Shri Parimal Ghosh (Member, Fourth Lok Sabha)	14-10-1985		
5.	Shri Chandrabhan Balaji Athare Patil (Member, Seventh Lok Sabha)	16-10-1985		
6.	Shri Baburao Jangluji Kale (Member, Fifth Lok Sabha)	18-10-1985		
7.	Shri Lalit Sen (Member, Fourth Lok Sabha)	18-10-1985		
8.	Shri Shibban Lal Saksena (Member, Sixth Lok Sabha)	20-10-1985		
9.	Shri Rajesh Kumar Singh (Member, Seventh Lok Sabha)	3-11-1985		
10.	Shri Virendra Agarwal (Member, Fifth Lok Sabha)	19-11-1985	21-11-1985	0 02
11.	Dr. Chelikani Venkata Rama Rao (Member, First Lok Sabha)	25-9-1985	13-12-1985	0 02

1	2	3	4	5
				H. M.
12.	Sir Seewoosagur Ramgoolam (Governor General of Mauritius)	15-12-1985	16-12-1985	0 02
13.	Shri Kanhaiya Lal Balmik (Member, Third Lok Sabha)	2-9-1985	20-12-1985	} 0 03
14.	Pandit Chatur Narain Malviya (Member, First Lok Sabha)	30-11-1985	20-12-1985	

10. PAPERS LAID ON THE TABLE

(i) By Government	...	...	...	946
(ii) By Private Members	...	...	...	Nil

11. PETITION

Presented by Member	...	...	...	One
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12. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6

1. (i) Question of privilege against Commissioner of Police, Calcutta, for non-intimation of alleged arrest of a member in Calcutta.

Smt. Geeta Mukherjee
Shri Jaipal Reddy.

The Speaker *inter alia* observed that the whole matter including that of the identity of the person involved in the incident was *sub-judice*, and withheld his consent to the raising of the question of privilege.

H M

12/1

3-12-1985 0.03

(ii) Question of privilege against the *Telegraph* for publication of a misleading news item about the intimation of arrest of a member in Calcutta to the Speaker, Lok Sabha.

Sarvasbri Basudeb
Aobaria, Saifoddin
Chaudhary, Ajit Kumar
Saha, Ananda Pathak
and Anil Basu.

1	2	3	4	5	6
2.	Question of privilege against Shri R.N. Goenka for allegedly casting reflections on members, the House and its proceedings of 26th November, 1985.	Shri K.P. Unnikrishnan, Prof. Madhu Dandavate.	3-12-1985	0.02	The Speaker observed that in keeping with the best traditions of the House, he was of the opinion that the House would best consult its own dignity by taking no further notice of the matter and accordingly withheld his consent to the raising of the question of privilege.

H M

13. QUESTIONS

(i) Starred

(a) Number of questions put down in Question Lists for oral answers	*489
(b) Number of Questions orally answered	203

(ii) Unstarred

Number of questions for which written answers were laid including those put down for oral answers but not reached for oral answers	**5375
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* Includes 12 Starred Questions postponed/deleted/transferred.

** Includes 96 Unstarred Questions deleted/withdrawn/transferred from one Ministry to another.

(iii) Half-an-Hour Discussions arising out of answers to questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Hrs.	Taken Mts.
1.	Per Capita Income	Shri Mool Chand Daga	29-11-85	Planning Commission	—	48
2.	Allotment of funds for extension of T.V. net-work	Shri Virdhi Chander Jain	11-12-85	Information and Broadcasting	—	41
3.	Medical Scheme for D.T.C. employees	Shri Mool Chand Daga	16-12-85	Transport	—	33
4.	Measures to stop distress sale of cotton	Shri Suresh Kurup	18-12-85	Textiles	—	21
5.	Telugu-Ganga Project	Shri E. Ayyappa Reddy	19-12-85	Water Resources	1	49

14. RESIGNATION BY MEMBER

Name	State	Constituency	Date from which resignation took effect	Date of issue of notification in Gazette/ publication in Bulletin	Date of announcement in the House
Shrimati Manorma Singh	Bihar	Banka	8-11-1985	11-11-1985	18-11-1985

15. RESOLUTIONS

(i) Resolutions placed before the House by the Speaker

Sl. No.	Subject	Name of Member who moved	Date of moving & Discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7
				H M		
1.	Execution of Benjamin Moloise	Placed before the House by the Speaker	18-11-1985	0 01	External Affairs	Adopted
2.	Appeal to leaders of the US and USSR to make every effort to reach an agreement on substantial reductions in the stock-piles of nuclear warheads	Placed before the House by the Speaker	18-11-1985	0 02	External Affairs	Adopted
3.	Grief and sorrow at the enormous loss of human life and property on account of cyclonic storm in Tamil Nadu	Placed before the House by the Speaker	18-11-1985	0 01	Agriculture	Adopted
4.	Sympathies with the people of Columbia who were victims of the fury of nature	Placed before the House by the Speaker	18-11-1985	0 01	External Affairs	Adopted

(ii) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
					H M		
1.	* Disapproval of the Payment of Bonus (Amendment) Ordinance, 1985 (Ordinance No. 6 of 1985).	Article 123	Shri Indrajit Gupta	4-12-1985	3-37	Labour	Negated
2.	* Disapproval of the Payment of Bonus (Second Amendment) Ordinance, 1985 (Ordinance No. 8 of 1985).	Article 123	Shri C. Janga Reddy	4-12-1985		Labour	Withdrawn
3.	@ Disapproval of the Aircraft (Amendment) Ordinance, 1985 (Ordinance No. 7 of 1985).	Article 123	Shri C. Janga Reddy	5-12-1985		Transport	Negated

* Discussed together alongwith the motion of consideration for the Payment of Bonus (Second Amendment) Bill, 1985.

@ Discussed alongwith the motion for consideration of the Aircraft (Amendment) Bill, 1985.

(iii) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/ Department	Remarks
				H M		
1.	Development of hill areas	Shri Hariah Rawat	2-8-1985 16-8-1985 (Third Session) 29-11-1985 13-12-1985	4-06 (excluding 2 hours and 34 minutes taken during Third Session).	Planning	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Subject	Under rule	Name of Member who raised the discussion	Date (s) of discussion	Time taken		Ministry/Department concerned	Remarks
					H	M		
1.	Situation arising out of floods, drought and other natural calamities in various parts of the country.	193	Shri B.V. Desai	18.11.85 19.11.85	5	15	Agriculture	—
2.	Crash in prices of agricultural commodities like cotton, paddy, sugarcane, jute, coconut etc.	193	Shri V. Sobhana-dresswara Rao	21.11.85 25.11.85	5	21	Agriculture	—

17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements/Rulings

Sl. No.	Subject	By whom	Date
1.	Restricting the time devoted to Calling Attention by the House.	Speaker	18.11.1985
2.	Resumption of the debate on the Sick Industrial Companies (Special Provisions) Bill, 1985.	Deputy Speaker	2.12.1985
3.	Withholding permission sought by Prof. Madhu Dandavate on 3rd December, 1985 to lay on the Table of the House the report of the Enquiry Committee on "High rate of mortality and other malpractices at Central Sheep and Woollen Research Institute, Avikanagar".	Speaker	4.12. 985
4.	Affirmation of the ruling given on 4 December, 1985 (item No. 3 above) on perusal of detailed comments received from the Minister of Agriculture.	Speaker	19.12.1985

18. STATEMENTS

(i) Suo motu Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H.M.
1.	Government's decision to launch three more schemes to ameliorate the lot of weaker and vulnerable sections of the society in the context of surplus foodstocks.	Shri Vishwanath Pratap Singh	19.11.1985	0.07
2.	Issue of Railway passeto freedom fighters.	Shri P.A. Sangma	19.11.1985	0.01
3.	Government business for the week commencing the 25th November, 1985.	Shri Ghulam Nabi Azad	22.11.1985	0.20
4.	Incident of gas leakage near New Ashok Nagar, Delhi on the night of 21st November, 1985.	Shri Arun Nehru	22.11.1985	0.01
*5.	Prime Minister's visit abroad.	Shri Rajiv Gandhi	26.11.1985	0.07
6.	Correcting the reply given by Minister in Lok Sabha on 26th November, 1985 regarding the taking away of the passport of Swami Agvinessh.	Shri H.R. Bhardwaj	28.11.1985	0.02
7.	Attack on the Indian diplomats who were helping the Indian Sikh pilgrims' Jatha visiting Pakistan for Guru Nanak Birthday celebrations.	Shri K.R. Narayanan	29.11.1985	0.02

* Also laid on the Table Joint message of the Leaders of six countries which had launched Delhi declaration for nuclear disarmament to President of U.S.A. and General Secretary of the C.P.S.U. Central Committee.

1	2	3	4	5
				H.M.
8.	Government business for the week commencing the 2nd December, 1985.	Shri H.K.L. Bhagat	29.11.1985	0.14
9.	Prime Minister's visit to Vietnam and Japan.	Shri B.R. Bhagat	3.12.1985	0.06
10.	Regarding "Industry and Environmental Pollution—Rigorous Enforcement of Control Measures".	Shri Z.R. Ansari	3.12.1985	0.04
11.	Gas leakage at the Shriram Foods and Fertilizers Industries Plant in Delhi.	Shri P.A. Sangma	4.12.1985	0.03
12.	Government business for the week commencing the 9th December, 1985.	Shri H.K.L. Bhagat	5.12.1985	0.16
13.	Government business for the week commencing the 16th December, 1985.	Shri Gulam Nabi Azad	13.12.1985	0.13
14.	Summit meeting between the President of Pakistan and the Prime Minister of India in New Delhi held on the 17th December, 1985.	Shri B.R. Bhagat	17.12.1985	0.03
@15.	Long Term Fiscal Policy.	Shri Vishwanath Pratap Singh	19.12.1985	0.01
16.	Non-extension of the term of the Commission of Inquiry appointed by Government of Madhya Pradesh on the Bhopal Gas Leak disaster.	Shri R.K. Jaichandra Singh	19.12.1985	0.03
17.	Amounts outstanding for paddy purchased by the Food Corporation of India from farmers in Punjab and Haryana.	Shri K.P. Singh Deo	20.12.1985	0.05

@ Also laid on the Table a copy of "Long Term Fiscal Policy".

(II) Matters Under Rule 377

(a) Details of Matters raised

Sl. No.	Subject	Name of member who raised the matter	Date	Time taken
1	2	3	4	5
				H.M.
1.	Need to take immediate effective steps to check traffic congestion in various parts of Delhi.	Shri Jai Prakash Agarwal	18-11-85	0 08
2.	Need to provide financial assistance to the village Panchayats to enable them to purchase T.V. sets for the benefit of villagers.	Shri K.N. Pradhan		
3.	Need to provide timely payment to the weavers in Khalilabad and to set up a training Centre for them.	Dr. Chandra Shekhar Tripathi		
4.	Need to take steps for purchase of cotton by Cotton Corporation of India and release the export quota of cotton to enable the growers to get remunerative price.	Shri V. Sobhanadreeswara Rao		
5.	Pitiable condition of labourers in different parts of the country and need to take necessary remedial measures to save the labourers intending to go abroad from cheating and fraud.	Shri Somnath Rath		
6.	Need to take necessary steps to make a separate region for the Meteorological Offices in Orissa and bifurcate the administrative channel from R.C. Calcutta.	Shri Chintamani Panigrahi		

1	2	3	4	5
				H. M.
7.	Need to provide more funds for improvement of slums in Nagpur in Maharashtra.	Shri Banwari Lal Purohit.		
8.	Need for imposing immediate ban on the advertisements of cigarettes in newspapers etc.	Shri V.S. Krishna Iyer		
9.	Need to undertake crash housing programme by the Ministry of Urban Development for rehabilitation of slum/pavement dwellers in Bombay.	Shri Sharad Dighe		
10.	Need to shift the Headquarters of three Chief Engineers incharge of the five Railway projects under construction in Orissa to places in Orissa and to create a post of General Manager to supervise these projects for their effective implementation.	Smt. Jayanti Patnaik		
11.	Need to procure paddy by Food Corporation of India and other agencies at support price fixed by the Government.	Shri Zainul Basher	19-11-85	0 10
12.	Need to review the policy of constructing big dams in the light of two dam bursts in the country and the heavy costs involved.	Smt. D.K. Bhandari		
13.	Need to provide more funds for relief and rehabilitation of the cyclone affected people of West Bengal and Orissa.	Shri Narayan Choudhary		
14.	Need to take proper measures to stop acts of violence by extremist elements.	Shri V.V. Desai		

1	2	3	4	5
				H. M.
15.	Need to develop coal resources in the State of Orissa and constitute a coal development authority for effective coordination in the production of coal.	Shri Harihar Soren		
16.	Need to instal relay transmitter of declared capacity in T.V. Centre, Varanasi for the benefit of the people of Renukoot and other nearby places.	Shri Ram Pyare Panika		
17.	Need to lift ban on creation of new posts and filling up of existing vacancies particularly in P & T.	Prof. Narain Chand Parasher		
18.	Need to undertake work on Darbhanga-Smastipur broad gauge and Sakri-Hasanpur line urgently	Dr. G.S. Rajhans		
19.	Need to ensure reasonable price for Cardamom and to take necessary steps to increase its export.	Prof. P.J. Kurien	20-11-85	0 12
20.	Need to develop/electronics industries in Jammu and Kashmir and other hilly areas.	Prof. Saif-ud-Din Soz		
21.	Need to impose ceiling on urban property and maintain parity in value of properties of urban and rural dwellers.	Shri K. Ramachandra Reddy		
22.	Need to provide subsidies for setting up of industries in undeveloped hilly areas of Uttar Pradesh particularly in Districts of Almora, Pithoragarh etc.	Shri Harish Rawat		

1	2	3	4	5
				H. M.
23.	Need to accelerate the construction work of Mathura-Alwar B.G. Railway line project.	Shri Ram Singh Yadav		
24.	Need to set up an independent Department for the development and proper utilisation of herbs which are being used in life saving drugs.	Smt. Krishna Sahi		
25.	Need to increase the frequency of air services to Leh by adding one service each on Chandigarh-Leh and Srinagar-Leh routes	Shri P. Namgyal		
26.	Need to supply power from Singrauli Super Power Thermal Plant till two units of Atomic Plant, Kota start working.	Shri Virdhi Chander Jain	21-11-85	0 09
27	Need to provide adequate number of rakes for transportation of coal to Sindri Fertilizers and also for transporting urea and fly ash from there.	Shri Sarfaraz Ahmad		
28.	Need to implement the Mahajan Commission Report regarding the boundary dispute between Karnataka and Maharashtra immediately.	Dr. V. Venkatesh		
29.	Need to construct a electric loco shed at Kazipet in Andhra Pradesh.	Shri C. Jagna Reddy		

1	2	3	4	5
				H. M.
30.	Need to include Athingal, Nedumangad, Kilimanoor, Varkala and Neyyattinkara towns of Trivandrum District in the centrally sponsored scheme for integrated development of small and medium towns.	Shri T. Basheer		
31.	Need to set up an enquiry office at Gudur Railway Station of South Central Railway in Andhra Pradesh.	Shri P. Panchallai		
32.	Need to give priority for completion of work on the Kazhakuttom - Neyyattinkara by-pass to avoid traffic congestion in Trivandrum.	Shri A. Charles	25-11-85	0 09
33.	Need to amend the Motor Vehicles Act, 1939 to overcome difficulties faced in filing compensation claims in respect of persons who die in accidents involving bullock-carts and such other vehicles.	Shri Shanti Dhariwal		
34.	Need to look into the grievances and demands of Railway Employees.	Shri Basudeb Acharia		
35.	Need to transfer evacuee properties to the old inhabitants by simplifying the procedure.	Shri Jai Prakash Agarwal		
36.	Need to declare Gorakhpur district of Uttar Pradesh as a backward district and to set up a big industrial unit there.	Shri Madan Pandey		

1	2	3	4	5
				H. M.
37.	Need for completion of on-going power projects and taking up new projects during the Seventh Plan period to meet the increasing demand for power in the country.	Shri Krupasindhu Bhoi		
38.	Need to approve the Bombay Urban Transport Project Phase II urgently and to obtain sanction of the World Bank.	Shri S.G. Gholap		
39.	Need to provide adequate medical and financial assistance to State Govt. to check the spread of encephalities epidemic in eastern districts of Uttar Pradesh.	Shri Mohd. Mahfooz Ali Khan		
40.	Need to grant financial assistance to Tamil Nadu to meet the heavy losses caused by the recent rains and to provide relief to the people.	Shri P. Kolandaivelu	26-11-85	0 09
41.	Need to stop further retrenchment of Indian employees of Chukha Hydel Project, Bhutan and rehabilitate the retrenched employees.	Shri Ananda Pathak		
42.	Need to amend the Pension Rules by extending the facility of Central Government Pension to all freedom fighters irrespective of the period of imprisonment undergone by them.	Shri Mullappally Ramachandran		
43.	Need to declare Patna University as a Central University for rapid development of education in Bihar.	Shri C.P. Thakur		

1	2	3	4	5
				H. M.
44.	Need to take a firm decision about setting up of a steel plant at Vijaynagar in Karnataka.	Shri V S. Krishna Iyer		
45.	Need to include Brutang Irrigation Project in the Seventh Plan to provide irrigation facilities to areas in Nayagarh and Khurd sub-division of Orissa.	Shri Chintamani Panigrahi		
	Need to draw up a comprehensive scheme of reconstruction of the old dilapidated houses in Bombay.	Shri Sharad Dighe		
47.	Need for immediate revision of pay scales and provision of promotional avenues of the University and College teachers in the country.	Prof. Narain Chand Parashar		
			28-11-85	0 08
48.	Need to expedite the work of auto-signalling and introduce EMU trains between Panskura and Kharagpur stations of S.E. Railway.	Smt. Geeta Mukherjee		
49.	Need to telecast news bulletins during the day time.	Shri Shantaram Naik		
50.	Need to bring Pathanamthitta and Idukki districts of Kerala on the T.V. map by installing one low power transmitter in each district.	Prof. P.J. Kurien		
51.	Need to stop the export of wool and increase its production in the country to protect the carpet industry.	Shri Umakant Mishra		

1	2	3	4	5
			H. M.	
69.	Need to furnish accurate statistics about the Bhopal gas tragedy.	Smt. Kishori Sinha	}	4-12-85 0 14
70.	Need to convert Krishna-patnam minor port into a major port in Andhra Pradesh.	Shri P. Penchal-laiiah		
71.	Need to abolish all taxes/duties levied on the medicines in the country.	Dr. A. Kalanidhi		
72.	Need to consider the cases of employees cooperative societies for allotment of kero-sene dealership in Greater Bombay.	Shri Anoopchand Shah		
73.	Need to take immediate remedial measures to check pollution caused by Arihant Paper Mill, Jandah near Ahmedgarh in Sangrur district of Punjab.	Shri Balwant Singh Ramoowalia		
74.	Need to set up a high power Committee to study the transport needs of the Eastern districts of Uttar Pradesh and Western districts of Bihar.	Shri Madan Pan-dey	}	5-12-85 0 15
75.	Need to give the status of a full-fledged University to Jamia Milia.	Shri Aziz Qureshi		
76.	Need to cancel the mining leases near Chittorgarh to protect the historical monuments and check pollution.	Prof. Nirmala Kumari Shaktawat		
77.	Need to consider Pali and Prakrit languages for annual State awards and also to increase the amount of award.	Prof. Narain Chand Parashar		

1	2	3	4	5
				H. M.
78.	Need to open godowns for Jute, Fertilizers etc. at Gopal Ganj in Bihar with the assistance of World Bank.	Shri Kali Prasad Pandey		
79.	Need to fix reasonable price of tyre and nationalise the tyre industry.	Shri Anil Basu		
80.	Need to take immediate steps to check the trend of rise in prices of essential commodities.	Shri Chintamani Panigrahi		
81.	Need to set up "Polyester Filament Yarn" factory in Warangal district of Andhra Pradesh.	Shri C. Janga Reddy		
82.	Need to look into the grievances of Postal employees in the country.	Dr. V. Venkatesh		
83.	Need to lay down safety rules and regulations so as to avoid overloading and mishaps of ferry boats.	Smt. Kishori Sinha		
84.	Need to take permanent measures to save Bihar and other parts of the country from floods, drought etc.	Prof. Chandra Bhanu Devi		
85.	Need to provide adequate job security to the contract workers of Surat Textile Mills, Gujarat.	Shri Harihar Soren		
86.	Need to formulate a comprehensive sugar policy in the Seventh Five Year Plan to increase production of sugar in the country.	Shri Balasahab Vikhe Patil		

1	2	3	4	5
				H. M.
87.	Need to declare Bastar district in Madhya Pradesh as industrially backward area.	Shri Mankuram Sodi		9-12-85 0 15
88.	Need to give more financial assistance to Cardamom Trading Corporation and representation to Cardamom growers of Karnataka in the Corporation.	Kum. D.K. Tharadevi		
89.	Need to construct a road-cum-railway-bridge across river Krishna to join Repalle and Machilipatnam in Andhra Pradesh.	Shri N. Venkata Ratnam		
90.	Need to take remedial measures to improve environmental conditions of Firozabad town in Uttar Pradesh.	Shri Ganga Ram		
91.	Need to start a Government training Centre for competitive examinations at Dhule, district of Maharashtra, for the benefit of the tribal and backward class candidates.	Shri Vijaya N. Patil		
92.	Need to declare the Union Territory of Goa, Daman and Diu, as a fullfledged State.	Shri Shantaram Naik		
93.	Need to increase the capacity of telephone exchanges at Bhandara and Tumsar in Maharashtra.	Shri Keashorao Pardhi		
94.	Need to set up a committee to consider providing proper educational facilities to the children of Government employees posted in desert areas, snow clad regions and other difficult areas.	Smt. Usha Thakkar		10-12-85 0 10

1	2	3	4	5
				H. M.
95.	Need to set up a thermal power plant in Kerala to meet its growing demand for power.	Shri K. Mohandas		
96.	Need to ensure regular supply of cement from factories for completion of various projects under way in Bihar.	Shri D.P. Yadav		
97.	Need to preserve the Ghana Bird Sanctuary near Bharatpur in Rajasthan.	Shri Mool Chand Daga		
98.	Need to direct the banks not to increase the service charges on the issue of Bank drafts, Bills, cheques and other services.	Shri Banwari Lal Purohit		
99.	Need to purchase more mesta crop in Andhra Pradesh by the Jute Corporation of India by opening more purchase centres.	Shri S.M. Bhattam		
100.	Need to amend the Urban Land Ceiling Act, 1976 with a view to provide accommodation to the common man.	Shri Anoopchand Shah		
101.	Need to enact comprehensive legislation to enable authorities to take effective action against erring manufacturers of chemical based consumer goods for not observing safety measures.	Shri Sharad Dighe		
102.	Need to construct a bridge across Kamla Balam river in Darbhanga district of Bihar.	Shri Ram Bhagat Paswan	11-12-85	0 13

1	2	3	4	5
				H. M.
103.	Need to release a special quota of two thousand tonnes of levy cement to the State of Kerala for speedy completion of various projects particularly the foreign aided projects.	Shri K. Kunjambu		
104.	Need to look into the demands of teachers of Delhi University and its affiliated colleges.	Shri Basudeb Acharia		
105.	Need to include Sagar Mal Gopa Branch and Pokharan and Barmar lift canals in the Seventh Five Year Plan to provide drinking water and irrigational facilities to the people of Barmar, Jaisalmer and Jodhpur district of Rajasthan.	Shri Virdhi Chander Jain		
106.	Need to check use of intoxicated drugs particularly smack in the country.	Smt. Sunderwati Nawal Prabhakar		
107.	Need to take more stringent steps to control the deteriorating law and order situation in Delhi.	Shri D.N. Reddy		
108.	Need to construct a new railway line to provide rail facility to the backward area of Thana and Nagar districts in Maharashtra.	Shri S.G. Gholap		
109.	Need to develop the Vishinjam Fishing harbour into a dry dock cum cargo harbour on priority basis in the Seventh Five Year Plan.	Shri A. Charles	12-12-85	0 11

1	2	3	4	5
				H. M.
110.	Need to set up Ammonia factory in Phulpur to increase the production of urea.	Shri Ram Pujan Patel		
111.	Need to ensure immediate payment of the dues of the paddy growers of Punjab and Haryana for the paddy purchased by the Food Corporation of India.	Shri Balwant Singh Ramoowalia		
112.	Need to amend the Forest Conservation Act, 1980 for speedy development of undeveloped forests and backward areas.	Shri Mohan Lal Jhikram		
113.	Need to set up a Fertiliser factory at Nava Village, Hanumangarh Tehsil of Ganganagar, Rajasthan.	Shri Birbal		
114.	Need to take over Nahan Foundry and to set up potato and ginger-factories in Himachal Pradesh.	Shri K.D. Sultanpur i		
115.	Need to start a sub-division of Bharat Earth Movers Ltd. to produce diesel engines in the backward district of Tumur in Karnataka.	Shri G.S. Basavaraju		
116.	Need to retain the Naval Academy at Cochin for the time being to avoid expenditure on its temporary shifting to Goa.	Shri Mullappally Ramachandran		
117.	Need to locate National Institute of Naturopathy at Nature Cure Hospital, Begumpet, Hyderabad.	Shri S.M. Bhattam	16-12-85	0 10

1	2	3	4	5
				H.M.
118.	Need to run the Vaigai Pallavan and Sethu Express trains, presently under suspension because of floods in Madras.	Shri M.R. Janarthanan		
119.	Need to implement Barhiya Mokama Tal Yojana to save Munghyar district of Bihar from severe floods, drought, erosion etc.	Smt. Krishna Sahi		
120.	Need to construct a flyover at Safaidabad railway crossing and also to provide a halt of Jayanti Janta Express at Barabanki.	Shri Kamla Prasad Rawat		
121.	Need to convert Daund-Manmad-Poona rail link into a double rail line and to ensure timely running of the Jhelam Express.	Shri Balasaheb Vikhe Patil		
122.	Need to set up a full-fledged T.V. Station in Phulbani district of Orissa, instead of low power transmitter.	Shri Radhakanta Digal		
123.	Need to establish colour T.V. Studio at Goa.	Shri Shantaram Naik		
124.	Need to put a curb on surreptitious deforestation in Rajasthan.	Prof. Nirmala Kumari Shaktawat	17-12-85	0 08
125.	Need to convert the route between Guntakal and Hyderabad from metre gauge to broad gauge.	Shri V. Krishna Rao		
126.	Need for early approval and completion of the "Bawanthari Irrigation Project"—a joint project of Madhya Pradesh and Maharashtra.	Shri Keshorao Pardhi		

1	2	3	4	5
				H. M.
127.	Need to re-establish a Divisional Office at Nainpur railway junction in Madhya Pradesh.	Shri Mohan Lal Jhikram		
128.	Need to increase the relaying capacity of T.V. Centre at Faizabad and set up another T.V. Centre at Akbarpur town of Faizabad district in Uttar Pradesh.	Shri R.P. Suman		
129.	Need to bring about constitutional amendment for making necessary amendments in list of Scheduled Castes and Scheduled Tribes.	Shri K. Kunjambu		
130.	Need to instal a high power T.V. Transmitter at Alwar, Rajasthan.	Shri Ram Singh Yadav	18-12-85	0 10
131.	Need to bring about uniformity in the levy of taxes by the States and Union Territories.	Shri V.S. Vijayaraghavan		
132.	Need to open more purchase centres in Mirzapur district of Uttar Pradesh to enable farmers to sell their paddy at support price.	Shri Ram Pyare Panika		
133.	Need to set up a paper factory in backward district of Cuddappah in Andhra Pradesh to utilise the high Calcium limestone available there.	Shri D.N. Reddy		
134.	Need to import raw sugar instead of refined sugar and reprocess it in the country.	Shri R.P. Das		

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				H. M.
135.	Need to provide a handpump for drinking water in every ward of Bastar district in Madhya Pradesh.	Shri Mankuram Sodi		
136.	Need to take necessary measures to provide housing facility to the Sindhi migrants working at Kandla Port.	Smt. Usha Thakkar		
137	Need for giving relief to commuters in Bombay by providing additional rakes on the Western railway suburban section.	Shri Anoopchand Shah		
138.	Need to increase the capacity of Kota T.V Relay Station to 10 K.M. to enable the people of the adjoining districts to avail of the T.V. facility.	Shri Shanti Dhariwal		
139.	Need to set up a nickel extraction plant in Sukinda area of Orissa.	Smt. Jayanti Patnaik	19-12-85	0 13
140.	Need to provide a ring electric railway system in Trivandrum city.	Shri A. Charles		
141.	Need to streamline the drug policy and regulate the production and marketing of drugs.	Shri Sanat Kumar Mandal		
142.	Need to consider the proposal of the Bihar Citizens' Council on Education for improvement of education in elementary schools in Bihar and implement suggestions of the Kothari Commission	Shri Vijoy Kumar Yadav		

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143.	Need to declare western parts of Madhya Pradesh as drought affected areas and allocation of more funds to the State for relief works and water supply programmes.	Kum. Pushpa Devi		
144.	Need to reduce excise duty on Synthetic yarn.	Shri S.G. Gholap		
145.	Need to provide residential plots to the harijans of Rajasthan particularly Sriganganagar district and under the Special Component Plan for self employment of the educated harijans.	Shri Birbal		
146.	Need to take necessary steps to stop the smuggling of wood from the Forests of Rajasthan and Madhya Pradesh.	Shri Jujhar Singh	20-12-85	0 10
147.	Need to take necessary steps to stop poaching in Similipal National Park of Orissa to save rare animals from extinction.	Shri Harihar Soren		
148.	Need to take steps to curb the malpractice of tax-evasion by the foreign cigarette manufacturing companies.	Shrimati Basavarajeshwari		
149.	Need to remove the ban on creation of new posts or filling the existing vacancies.	Dr. A. Kalanidhi		
150.	Need to grant citizenship rights to the people residing in Sikkim since 1975.	Shri Ananda Pathak		